

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3061  
ANSWERED ON:27.07.2009  
INDIA-SINGAPORE TRADE AGREEMENT  
Joshi Dr. Murli Manohar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the total quantum and value of import/export between Singapore and India during the last three years and the current year;
- (b) whether a protocol was signed between India and Singapore in December, 2007 to amend the Comprehensive Economic Cooperation Agreement (CECA) signed in August, 2005;
- (c) if so, the details thereof ; and
- (d) the names of items on which import duty is not levied/withdrawn as per the agreement entered into the said protocol?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) Details of India's trade with Singapore are as under:

(In US\$ Million)

YEAR	EXPORT	IMPORT	TOTAL TRADE
2005-2006	5425.29	3353.77	8779.06
2006-2007	6064.19	5485.26	11549.45
2007-2008	7367.54	8117.64	15485.18
2008-2009	7273.43	6628.92	13902.35

(Apr to Feb)

(b): Yes, Madam.

(c) & (d): Details of the Protocol and the names of items on which import duty is scheduled to be withdrawn in a phased manner, as per the Protocol, are available at:

[http://commerce.nic.in/trade/international\\_ta\\_framework\\_ceca.asp](http://commerce.nic.in/trade/international_ta_framework_ceca.asp)